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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

JAIPUR BENCH, JAIPUR

* * *

Date of order: 21-2-1997

CP No. 59/1996 (OA No. 97/1995)

Abdul Rehman R/o Vyapariyon Ka Mohalla, Near Masjid
Narayana, Distt. Jaipur.

.. Petitioner

Versus

1. R.Venkataswaran, General Manager, Western Railway,
Churchgate, Mumbai.
2. Dev Raj Sharma, Divisional Railway Manager, Western
Railway, Jaipur.

.. Respondents

Mr. C.B.Sharma, counsel for the petitioner

Mr. S.S.Hasan, counsel for the respondents

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. C.P.Sharma, Administrative Member

O R D E R

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

Petitioner, Abdul Rehman has filed this Contempt Petition under Section 17 of the Administrative Tribunals Act, 1985, stating therein that the respondents by not implementing the order of the Tribunal passed in OA No. 97/1995, have committed contempt of court.

2. We have heard the counsel for the parties and have gone through the records of the case.

3. The learned counsel for the respondents has filed reply to the Contempt Petition before us and the same has been taken on record.

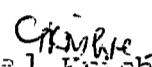
4. The direction of the Tribunal was for considering

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the case of the petitioner for grant of compassionate appointment. The respondents have stated in their reply that the case of the petitioner has been duly considered vide Ann.R1. We are of the view that no case of contempt is made out in these circumstances. The Contempt Petition is dismissed. Notices issued are discharged.


(O.P. Sharma)

Administrative Member


(Gopal Krishna)

Vice Chairman